

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3504
ANSWERED ON:25.08.2006
TANDA THERMAL POWER PROJECT
Majhi Shri Shankhlal

Will the Minister of POWER be pleased to state:

- (a) whether ash and water effluents of Tanda NTPC power project has spread over arable land nearby villages like Samaharia, Makdumpur etc. turning hundreds of acres of land infertile and due to such pollution resulting respiratory diseases as hardship for people;
- (b) if so, the details thereof;
- (c) whether the Government proposes to pay any compensation to the farmers for the lands becoming wasteland;
- (d) if so, the details thereof and action taken by the Government to prevent air pollution in the area;
- (e) whether any agreement has been signed to provide job at least one person of each farmer's family;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) & (b) : There is no such incidence of ash and water effluents of Tanda Thermal Power Project of NTPC Ltd. spreading over to arable land in nearby villages and thereby causing pollution in the area. In this regard a Committee appointed by Government of Uttar Pradesh has confirmed in its observation that ash pond effluent at Tanda Thermal Power Project is discharged through Pucca drain and has caused no harm either to the crop or to the soil. Rather, the land is highly fertile and unaffected.

(c) to (g) : Do not arise.